

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00366/2021

Jabalpur, this Friday, the 02nd day of July, 2021

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER



Umesh Budholia, S/o Shri Aged 49 years Occupation Senior Section Engg (Mechanical) R/o A-123 Priyadarshni Colony, Dumna Road, Jabalpur Posted as Senior Section Engineer Mechanical Department Diesel Loco Shed/New Katni Juction Katni District Katni (M.P.) PIN -Applicant

(By Advocate –**Shri Sanjay Kumar Malvi**)

V e r s u s

1. The Union of India through General manager West Central Railway Headquarters' Officer Personal Branch Jabalpur (M.P.) PIN 482002
2. The Secretary Ministry of Railways New Delhi PIN 110001
3. Sr. Divisional Mechanical Engineer (D) West Central Railway new Katni Junction Katni (M.P.)
4. Principal Chief Mechanical Engineer West Central Railway (HQ) Jabalpur District Jabalpur (M.P.) PIN 482002
5. Chief Personnel Officer (HQ) Personal Branch West Central Railway Jabalpur District Jabalpur (M.P.) PIN 482002 - Respondents

(By Advocate –**Shri A.S. Raizada**)

O R D E R (Oral)**By Ramesh Singh Thakur, JM:-**

Learned counsel for the applicant submits that the applicant wants to withdraw this Original Application with liberty to file afresh if occasion arises, the same is allowed.

2. Accordingly, this Original Application is dismissed as withdrawn with liberty as aforesaid.



(Naini Jayaseelan)
Administrative Member

(Ramesh Singh Thakur)
Judicial Member

Karuna